

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001.

F.No 56/1/2016-PPS-II

Date: 25th March, 2019

To,
The Chief Electoral Officer of,
1. Uttarakhand, Dehradun
2. Maharashtra, Mumbai

Sub:- Allotment of reserved symbols under Para 10 of the Election Symbols (Reservation & Allotment) Order, 1968. –
Samajwadi Party- regarding.

Sir,

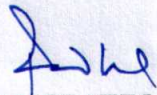
I am directed to refer to the subject cited and to state that “**Samajwadi Party**” a recognized party in the State of Uttar Pradesh, having reserved symbol ‘**Bicycle**’, in that state, has requested the Commission for concession under Paragraph 10 of the Election Symbols (Reservation and Allotment) Order, 1968 for allotment of the said symbol ‘**Bicycle**’ to the candidates being set up by the said party at the current general election in the Constituencies mentioned in below table:-

S. No.	Name of Election	Constituencies
1	House of the People, 2019 in the State of Maharashtra	In All the 17 (Seventine) Parliamentary Constituencies in the State of Maharashtra going to the Poll for first and second phases.
2	House of the People, 2019 in the State of Uttarakhand	In, 2-Garhwal Parliamentary Constituency in the State of Uttarakhand

2. The Commission has decided to extend the concession sought by the party under paragraph 10 of the Election Symbols (Reservation and Allotment) Order, 1968. Accordingly, the candidate set up by " **Samajwadi Party**" shall be allotted the symbol '**Bicycle**' in the States mentioned in the table given in Para 1 above.

3. The Returning Officers may be informed that the candidates set up by " **Samajwadi Party** " in the aforesaid Constituencies are eligible for the allotment of the symbol '**Bicycle**' under paragraph 10 of the Symbols Order, 1968 subject to strict fulfillment of each of the provisions of paragraph 13 thereof.

Yours faithfully,


(PRAMOD KUMAR SHARMA)
SECRETARY

1 Copy forwarded(by Speed Post) to: The General Secretary, **Samajwadi Party, Samajwadi Party Bhawan, 1st Floor, Ram Ganesh Gadkari Chowk, Dadar, Mumbai-400028 (Maharashtra)**.. He is informed that the party and the candidates must comply with each of the provisions of Para 13 of the Election Symbols (Reservation and Allotment) Order, 1968.

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